



\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Reserved on: 25<sup>th</sup> November, 2009

Date of Decision: 23<sup>rd</sup> December, 2009

+ **ITA 793/2009**

SIDWAL REFRIGERATION IND. LTD.

..... Appellant

Through: Mr. R.M. Mehta with Mr. Bharat  
Berawal, Adv.

versus

DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-8(1)

..... Respondent

Through: Ms. Sonia Mathur, Adv.

% **CORAM:**

**HON'BLE MR. JUSTICE A.K. SIKRI**

**HON'BLE MR. JUSTICE SIDDHARTH MRIDUL**

1. Whether reporters of local papers may be allowed to see the judgment?
2. To be referred to the Reporter or not?
3. Whether the judgment should be reported in the Digest?

## **J U D G M E N T**

*A.K. SIKRI, J.*

1. For orders see ITA No. 1154/2009.

**A.K. SIKRI, J.**

**SIDDHARTH MRIDUL, J.**

**DECEMBER 23, 2009**

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